

P-24039/143/2023-CIPAM
Government of India
Ministry of Commerce & Industry
Department for Promotion of Industry and Internal Trade
IPR-CIPAM Section

Vanijya Bhawan, New Delhi
Dated: 5th July, 2023

DEPUTATION ORDER

Sanction of the President is hereby accorded to the foreign deputation of following officials to participate in the 64th Series of Meetings of the Assemblies of the Member States of WIPO, which will be held in Geneva, at the headquarters of WIPO, from July 6 to 14, 2023:

| S. No. | Officer | Period of Visit |
|--------|---|---|
| 1 | Prof. (Dr.) Unnat P. Pandit, CGPDTM | July 6 to 9, 2023 and July 14, 2023 (July 10 to 13 in London for UK FTA Negotiations) |
| 2. | Dr. Dinesh P Patil, Joint Controller of Patents & Designs | July 6 to 14, 2023 |
| 3. | Sh. Anoop K Joy, Joint Controller of Patents & Designs | July 10 to 14, 2023 |
| 4. | Ms. Clitty Shaju, Joint Registrar of Trade Marks and Geographical Indications | July 6 to 14, 2023 |
| 5. | Sh. Sukhdeep Singh, Deputy Controller of Patents and Designs | July 6 to 9, 2023 and July 14, 2023 (July 10 to 13 in London for UK FTA Negotiations) |
| 6. | Ms. Tripti Pandey, Examiner of Patents & Designs | July 6 to 10, 2023 |

- The tour of the officers will commence from the date of departure from India and conclude on the date of arrival in India. The total period of absence from India shall not exceed the period indicated above, excluding journey time and enforced halts, if any.
- The officer will be entitled to the following expenditure during deputation:

| | |
|----------------------|-----------------------|
| Air fare | As per entitled class |
| Airport tax (If any) | As per actuals |
| Daily allowances | As admissible |
| Hotel accommodation | As per entitlement |
| Contingency | As per norms |

| | |
|---|---|
| Local Transport (including airport drop and pickup) | To be provided by PMI, Geneva |
| Mobile phone | As per entitlement as per Para 5 of M/o Finance's O.M. dated 26.03.2018 |
| Excess Baggage | As per norms |
| Business Centre Facilities | On actual basis |
| Enforced halts including lodging and transport | As per entitlement |

4. During the period of deputation, the officers will draw their pay and allowances in the existing capacity. The expenditure on their pay and allowances will be debit to the same budget head to which it is being debited at present. The pay and allowances will be drawn only in Indian currency. The officers will not be allowed to draw any part of the salary in foreign exchange.
5. The other entitlements of the officers including medical facilities will be as laid down in the orders issued by the Ministry of Finance/Ministry of External Affairs from time to time.
6. All admissible expenditure towards Air passage/TA/DS/Airport Tax/Medical Expenses/Mobile Phone/excess baggage etc. in respect of the said officers will be debit to the Major Head- 3475, Minor Head- 00.102, Office of CGPDTM and GIR - 11.01, FTE - 12 under Demand No. 11 of the Department for Promotion of Industry and Internal Trade for the year 2023-24.
7. DSA etc. may be paid to them by PMI, Geneva. Hotel accommodation and local transport will be arranged by the PMI, Geneva.
8. The officer will furnish a report on their visit after return from abroad.
9. This sanction will be treated as an authority for the payment.
10. This issues with the concurrence of the AS&FA vide Comp File. No. 182150 dated 04/07/2023 (Note #54).



(Rajesh Ranjan)

Under Secretary to the Govt. of India

To:

The Pay & Accounts Officer (PAO),
DPIIT, Udyog Bhawan.

Copy to:

1. Dr. Rajesh Sharma, Counsellor, PMI to UNO, 9, Rue du Valais, 1202 Geneva, Switzerland. Email: eco.genevapmi@mea.gov.in
2. The Joint Secretary (MER), MEA, New Delhi.
3. The Joint Secretary (Central Europe Division), MEA, New Delhi.
4. Prof. (Dr.) Unnat P. Pandit, CGPDTM
5. Dr. Dinesh P Patil, Joint Controller of Patents & Designs
6. Sh. Anoop K Joy, Joint Controller of Patents & Designs

7. Ms. Clitty Shaju, Joint Registrar of Trade Marks and Geographical Indications
8. Sh. Sukhdeep Singh, Deputy Controller of Patents and Designs
9. Ms. Tripti Pandey, Examiner of Patents & Designs
10. PA to CGPDTM, O/o CGPDTM
11. The Chief Controller of Accounts, DPIIT, Udyog Bhavan, New Delhi.
12. PSO to SIIT/ Sr. PPS to JS(HP)/PS to Dir.(KT)
13. Shri Rajesh Ranjan, Under Secretary, IPR (Estt.), DPIIT
14. Fin-II Section for uploading in FVMS/Protocol Section/ /Guard File
15. Establishment-I, Vanijya Bhawan, New Delhi.